

Utilisation of Funds Under MPLADS*[English]*

2838. SHRI ANUPLAL YADAV : Will the PRIME MINISTER be pleased to state:

(a) the amount spent out of total amount allocated by the Union Government to Bihar State under the MPLADS during 1997-98 and 1998-99 and the amount remained utilized;

(b) whether the Government propose to take action against those found guilty for neither returning the amount to union Government nor spending it properly;

(c) if so, the details thereof; and

(d) if not, the reasons therefor;

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) As per the guidelines on MPLADS, the funds released by the Union Government under the Scheme are non-lapsable. The unutilised funds of one year can be utilised in the subsequent years. The yearwise details of expenditure incurred under the Scheme are, therefore, not maintained. As per the information received from the concerned Collector, as on 30.11.98, a total of Rs. 321.10 crores was released to the State of Bihar under the Scheme out of which an amount of Rs. 269.22 crores is reported to have been sanctioned while the actual expenditure is Rs. 230.23 crores.

(b) to (d) As funds released under the Scheme are non-lapsable, the unutilised funds are not be returned to the Union Government. As and when a complaint regarding improper utilisation of MPLADS funds is received, the matter is taken up with the concerned State Government for taking appropriate action.

Varieties of Rice

2839. SHRI C.P. RADHAKRISHNAN : Will the PRIME MINISTER be pleased to state:

(a) the details of the new varieties of rice introduced by ICAR to increase yield;

(b) whether seeds have been made available to small farmers on cheaper rate; and

(c) if not, the steps taken by the Government to make easily available these seed on time with suitable rate?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) The Indian Council of Agricultural Research has developed and released about 155 varieties for cultivation in different ecosystems since 1991 (on the whole 530 varieties have been released since 1966). The improved varieties have higher yield potential, generally better resistance/tolerance to stresses or better adaptation to the agro-ecosystem. The varieties which have become popular are given in statement enclosed.

The improved varieties have played a pivotal role in revolutionising rice production and productivity and in achieving food-sufficiency.

(b) Under Centrally Sponsored Integrated Cereals Development Programmes, and incentive is provided at the rate of Rs. 200/q on certified seed of rice varieties (restricted to varieties notified in the last 10 years). Under this scheme preference is given to small and marginal farmers.

(c) Nil.

Statement*Popular rice varieties released for different ecosystems*

State	Ecosystem	Names of the varieties
1	2	3
1. Andhra Pradesh	Irrigated	Tella Hamsa, Surekha, Erramallelu, Krishna Hamsa, Triguna*
	Rainfed upland	Tulasi*, Aditya*
	Rainfed shallow	Phalguna, Swarna, Samba Mahsuri, Krishnaveni, Chaitanya,

1	2	3
2. Assam	Irrigated Rainfed shallow water Post-flood	Rais* Lakhmi, Bhadur, Kushal, Ranjit, Manoharsali, Mahsuri Kalinga-III
3. Bihar	Irrigated Rainfed upland Rainfed shallow water Rainfed semi-deep water Rainfed deep water	Gautam, Rajendradhan-201, Rajendradhan-202 Vandana, Heera* Mahsuri, Jayashree, Janaki Sudha, Jogen Vaidehi, Jalmagna
4. Goa	Irrigated Rainfed upland	Suraksha*, Rasi*, Karjat-2 Goa-1 (Annada)
5. Gujarat	Irrigated Rainfed upland	Gaur-10, Ambika, Narmada, Jaya* GR-3
6. Haryana	Irrigated	Haryana Basmati, Taroari Basmati, Basmati, Basmati-370, Pusa Basmati-1, PR 108
7. H.P.	Rainfed upland	VL Dhan-221, RP 2421, Himalaya-741
8. J.&K.	Irrigated	Pusa Basmati-1*, Kasturi*, Ratna
9. Karnataka	Irrigated Rainfed upland	Prakash, Red Annapurna, Mandya Vani IET 7564, Tulasi*
10. Kerala	Irrigated Saline	Pavizham, Mata Triveni, Kairali, Ranjani* Vytila-2
11. M.P. Rainfed shallow water	Irrigated Rainfed upland	Mahamaya Tulasi*, Aditya*, Jawahardhan 3-43* Phalgun, Mahsuri, Kranti
12. Maha- rashtra	Irrigated Rainfed upland Saline	Pusa Basmati*, Karjat-2 Ratnagiri 73-1-41, Tema Panvel-1, Panvel-2, CST 7-1*
13. Manipur	Irrigated	Punshi, Maniphoubi-1
14. Meghalaya	Rainfed shallow water	NEH Megha Rice-1, NEH Megha Rice-2
15. Orissa	Rainfed shallow water/irrigated Rainfed semi-deep water	Rajeswari, Urbashi, Samalei, Mahalakshmi, Sonamani Utkalprabha, Kanchan

1	2	3
16. Punjab	Irrigated	IR8*, Jaya*, PR 106, PR 108, Basmati-370, Basmati-385, Pusa-44-33*, Pusa basmati-1*, PR 111
17. Pondicherry	Irrigated Shallow water	Baratidasan, Aravindar, Savitri* Savitri*
18. Rajasthan	Irrigated	BK 79, Basmati-370
19. Tamil Nadu	Irrigated, Kuruvai, Thaladi	Late Samba
	Early	IR 64*, IR 50*
	Medium	Co 43, ADT 39, White Ponni
	Shallow water	Savitri*, Ponni, TPS 3, ADT 40
20. U.P.	Irrigated	Govind
	Upland	Narendradhan-118
	Shallow water	Mahsuni
	Semi-dep/deep	Jal Lahri, Jalnidhi, Jalpriya, Jitendra*, Chakia-59
	Hilly region	Pantdhan-11
21. West Bengal	Irrigated	Ratna*
	Upland	Rasi*
	Shallow water	Swarnadhan*, Biraj, IR 42
	Semi-deep	Jogen, Purnendu, Jalapriya
	Deep	Jaladhi-1, Jaladhi-2,
	Saline	CSR 10*

Varieties with * mark denote those released by Central Variety Release Committee.

[Translation]

Video Piracy

2840. SHRI ANAND RATNA MAURYA :
SHRI MADHAVRAO SCINDIA :
SHRI SUSHIL KUMAR SHINDE :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the film industry observed strike on August 18, 1998 to protest against Government's failure to curb music and video piracy;

(b) if so, the reasons indicating the nature and extent of alleged piracy and the reaction of the Government thereto;

(c) the number of complaints about video piracy received and action taken against the persons involved in it; and

(d) the steps taken by the Government to prevent such piracy?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR ABBAS NAQVI) : (a) and (b) It has been ascertained from the Film Federation of India that the film industry in Mumbai observed a one day strike on 18-8-1998 to protest against rampant cable and other piracy. It has been stated that the uncontrolled growth and expansion of cable/TV network is said to have resulted in the closing down of a number of theatres. Cable rights, generally exercisable after six months of theatrical release, are illegally exercised simultaneously with the theatrical release.

The enforcement of the provisions of the Copyright Act, 1957 is the responsibility of the Police and the Home Departments of the States Governments who have special powers under Section 64 of the Act. Copyright